

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**Q R D E R**

In super-session of all earlier orders, the following Committees are hereby constituted/re-constituted/ re-named at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	<b>Building Maintenance &amp; Space Allocation Committee</b>	Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI)	<b>Chairperson</b>
		Sh. Shailender Malik, Spl. Judge (PC Act)(CBI)	Member
		Sh. Neeraj Gaur, Presiding Officer, Labour Court	Member
		Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
2	<b>Computer Committee</b>	Sh. Atul Krishna Agrawal, Spl. Judge (PC Act)(CBI)	<b>Chairperson</b>
		Sh. Sujit Saurabh, Presiding Officer, Labour Court	Member
		Ms. Ritu Singh, Presiding Officer, Labour Court	Member
		Addl. Chief Judicial Magistrate-01	Member
3	<b>Committee for Housekeeping, Care Taking and Sanitation</b>	Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI)	<b>Chairperson</b>
		Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
		ACJM-01	Member
4	<b>Library and Study Circle Committee</b>	Sh. Murari Prasad Singh, Spl. Judge (PC Act) (CBI)	<b>Chairperson</b>
		Sh. Sharad Gupta, Presiding Officer, Industrial Tribunal	Member
		Ms. Jyoti Kler, Spl. Judge (PC Act) (CBI)	Member
		ACJM-03	Member
5	<b>Vigilance Committee</b>	Ms. Smita Garg, Spl. Judge (PC Act) (CBI)	<b>Chairperson</b>
		Ms. Vijeta Singh Rawat, Spl. Judge (PC Act) (CBI)	Member
		Ms. Chhavi Kapoor, Spl. Judge (PC Act) (CBI)	Member
		ACJM-03	Member
6	<b>Witness Protection Committee</b>	Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI)	<b>Chairperson</b>
		Sh. Shailender Malik, Spl. Judge (PC Act) (CBI)	Member
		DLA (CBI)	Member
		SP (CBI)	Member
		DCP (Area Concerned)	Member
		Chief Prosecutor (Delhi Administration) (Area Concerned)	Member

		Chairperson
7	<b>District Court Vulnerable Witness Deposition Courtrooms Monitoring Committee</b>	<b>Principal District &amp; Sessions Judge-cum-Special Judge(PC Act (CBI)</b>
		Sh. Ajay Gupta, Spl. Judge (PC Act) (CBI)
		Ms. Smita Garg, Spl. Judge (PC Act) (CBI)
		Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI)
		Ms. Chetna Singh, Presiding Officer, Labour Court
		Chief Judicial Magistrate
		ACJM-02-cum-ACJ
8	<b>Environment &amp; Horticulture Committee</b>	<b>Ms. Smita Garg, Spl. Judge (PC Act) (CBI)</b>
		Ms. Chhavi Kapoor, Spl. Judge (PC Act) (CBI)
		Dr. Surender Mohit Singh, Presiding Officer, Labour Court
		Ms. Manisha Khurana Kakkar, Spl. Judge(PC Act)(CBI)
		ACJM-02-cum-ACJ
9	<b>Security, Fire Safety and Disaster Management Committee</b>	<b>Sh. Shailender Malik, Spl. Judge(PC Act) (CBI)</b>
		Sh. Sanjay Khanagwal, Spl. Judge (PC Act) (CBI)
		Sh. Jitendra Singh, Spl. Judge (PC Act) (CBI)
		Chief Judicial Magistrate
		ACJM-02-cum-ACJ
		ACP (Court Security), Rouse Avenue District Court Complex.
		District Project Officer (DPO), Delhi District Disaster Management Authority (Central District)
10	<b>Committee on Gender Sensitisation as well as Committee for taking action in the matters of Sexual Harassment of Women and the Transgender Persons.</b>	<b>Ms. Manjusha Wadhwa, Presiding Officer, Industrial Tribunal</b>
		Sh. Sudhanshu Kaushik, Special Judge(PC Act)(CBI)
		Ms. Jyoti Kler, Special Judge (PC Act) (CBI)
		Sh. Ashwani Panwar, ACJM-04
		Ms. Meenakshi Chauhan, Advocate, Chamber No.105, A.K. Sen Block, Supreme Court of India
		Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi-110002. Mob. No.9891465615
		Ms. Arvinder Kaur, Sr. Judicial Assistant, Copying Agency, RACC.
11	<b>Record Room and Digitization Committee</b>	<b>Dr. Vishal Gogte, Spl. Judge (PC Act) (CBI)</b>
		Sh. Hasan Anzar, Spl. Judge (PC Act)(CBI)
		Sh. Arun Kumar Garg, Presiding Officer, Labour Court
		Ms. Archana Bhalla, Presiding Officer, Labour Court
		ACJM-05

12	<b>Grievance Redressal Committee</b>	Sh. Vidya Prakash, Spl. Judge(PC Act)(ACB) Sh. Satish Kumar, Spl. Judge(PC Act)(CBI) Chief Judicial Magistrate ACJM-02-cum-ACJ	<b>Chairperson</b> Member Member Member
13	<b>Hospitality, Protocol, Farewell and Event Committee</b>	Sh. Satish Kumar, Spl. Judge(PC Act)(CBI) Dr. Vishal Gogne, Spl. Judge (PC Act) (CBI) Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI) Sh. Neeraj Gaur, Presiding Officer, Labour Court Ms. Jyoti Kler, Spl. Judge (PC Act)(CBI) Ms. Vijeta Singh Rawat, Spl. Judge (PC Act)(CBI) Chief Judicial Magistrate ACJM-02-cum-ACJ ACJM-01	<b>Chairperson</b> Member Member Member Member Member Member Member
14	<b>Grievance Redressal Committee for Advocates</b>	Principal District & Sessions Judge-cum-Spl. Judge Judge (PC Act)(CBI) Sh. Dig Vinay Singh, Spl. Judge (PC Ad) (CBI) Ms. Sunena Sharma, Spl. Judge (PC Act) (CBI)(Coal Block Cases) Sh. Satish Kumar, Spl. Judge (PC Act) (CBI) Ms. Vijeta Singh Rawat, Spl. Judge (PC Act) (CBI) Chief Judicial Magistrate	<b>Chairperson</b> Member Member Member Member
15	<b>Committee to monitor/observe the reasons of delay of cases pending for more than 2 years</b>	Sh. Arun Kumar Garg, Presiding Officer, Labour Court Sh. Atul Krishna Agrawal, Special Judge (PC Act)(CBI) Sh. Sujit Saurabh, Presiding Officer, Labour Court Chief Judicial Magistrate	<b>Chairperson</b> Member Member Member
16	<b>Committee to Complete the task of identification of cases having historical/public importance</b>	Ms. Rekha, Presiding Officer, Labour Court Sh. Sharad Gupta, Presiding Officer, Industrial Tribunal Ms. Jyoti Kler, Spl. Judge (PC Act)(CBI) Sh. Hasan Anzar, Special Judge (PC Act)(CBI) ACJM-06	<b>Chairperson</b>  Member Member
17	<b>Accessibility Committee to deal with all issues relating to the Persons with Disability</b>	Sh. Arun Goel, Presiding Officer, Labour Court ACJM-02-cum-ACJ Sh. Sandeep Sharma, Advocate Sh. Mukesh Kumar, JJA/Addl.System Administrator	<b>Chairperson</b> Member Member Member

18	<b>Condemnation Board and Committee</b>	Sh. Sanjay Khanagwal, Spl. Judge (PC Act), (CBI) Sh. Rajesh Malik, Spl. Judge (PC Act)(CBI) ACJM-02-cum-ACJ	<b>Chairperson</b> Member Member
19	<b>Committee to Supervise weeding out of record in Rouse Avenue District Court, New Delhi.</b>	Sh. Sushant Changotra, Spl. Judge (PC Act), (CBI) Sh. Dheeraj Mor, Spl. Judge (PC Act)(CBI) Sh. Ashok Kumar, Presiding Officer, Labour Court ACJM-04 Branch In-charge, Record Rooms	<b>Chairperson</b> Member Member Member Member
20	<b>Committee to monitor the compliance of the directions issued by the Hon'ble Supreme Court of India in the matter of "Satender Kumar Antil Vs. CBI"</b>	Sh. Sanjay Jindal, Spl. Judge (PC Act) (CBI) Sh. Sudhanshu Kaushik, Spl. Judge (PC Act)(CBI) Ms. Colette Rashmi Kujur, Special Judge (PC Act)(CBI) ACJM-02-cum-ACJ	<b>Chairperson</b> Member Member Member
21	<b>District Case Management &amp; Arrear Committee</b>	Principal District & Sessions Judge-cum-Spl. Judge Judge (PC Act)(CBI) Sh. Dig Vinay Singh, Spl. Judge (PC Act)(CBI) Dr. Vishal Gogne, Spl. Judge (PC Act) (CBI) Sh. Gagandeep Singh, Spl. Judge (PC Act)(CBI) Chief Judicial Magistrate ACJM-02-cum-ACJ Secretary-II, Central DLSA, RACC	<b>Chairperson</b> Member Member Member Member Member Member
22	<b>Committee for Establishing Digitization Centre and for Digitization of the Record.</b>	Sh. Sudhanshu Kaushik Special Judge (PC Act)(CBI) Sh. Atul Krishna Agrawal, Special Judge (PC Act)(CBI) Addl. Chief Judicial Magistrate-cum-ACJ	<b>Chairpersons</b> Member Member
23	<b>Committee to Monitor &amp; Supervise day to day progress of the Construction of the Courts on the 7<sup>th</sup> Floor &amp; also look into the Security Issues of 7<sup>th</sup> Floor at Rouse Avenue District Court Complex, New Delhi,</b>	Sh. Satish Kumar, Spl. Judge (PC Act) (CBI) Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI) Sh. Paras Dalal, ACJM-01	<b>Chairperson</b> Member Member

24	<b>Committee to suggest means &amp; ways for improving working, wellbeing, overall development and coordination of Judicial Officers and Staff.</b>	Ms. Sunena Sharma, Spl. Judge (PC Act)(CBI)(Coal Block Cases)	<b>Chairperson</b>
		Dr. Vishal Gogne, Spl. Judge (PC Act)(CBI)	Member
		Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI)	Member
		Sh. Neeraj Gaur, Spl. Judge (PC Act)(CBI)	Member

**Note :** 1. The General Branch in coordination with the Care-taking Branch, RACC will assist the Committee mentioned at S.No. 23.

2. The Administration Branch, RACC, will assist the Committee mentioned at S. No.24.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

  
**(Dinesh Bhatt)**

Principal District & Sessions Judge  
-cum-Special Judge (PC Act) (CBI),  
Rouse Avenue Court Complex,  
New Delhi.

No.Committe/Gaz./RACC/2026/ 4434-4534/C

Dated : 06/02/2026

**Copy forwarded digitally for information and necessary action to :-**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi. This is also in compliance to your endorsement bearing No.7143-7168/Misc.(Genl.)/Gaz/2026 dated 02.02.2026 ( Committee mentioned at S.No.10)
3. All Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The Secretary-II, Central DLSA, RACC, New Delhi.
5. Ms. Meenakshi Chauhan, Advocate, Chamber No.105, A.K. Sen Block, Supreme Court of India, New Delhi.
6. Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi.
7. The ACP (Court Security), Rouse Avenue District Court Complex, New Delhi.
8. The District Project Officer(DPO), Delhi District Disaster Management Authority O/o District Magistrate, Central District, Darya Ganj, New Delhi-110002.
9. Sh. Sandeep Sharma, Advocate, Chamber No.B-72, B.G.S. Block, Tis Hazari Courts, Delhi (Mob. 9868317640)
10. The Website Committee, Tis Hazari Court, Delhi
11. The P.S. to the undersigned.
12. Ms. Arvinder Kaur, Senior Judicial Assistant, Copying Agency, RACC, New Delhi.
13. Ms. Chitra Mangat, Senior Judicial Assistant, Leave Section/Nodal Officer, RACC,
14. All the Branch In-charges, RACC, New Delhi.
15. Sh. Mukesh Kumar, Addl. System Administrator, Computer Branch, RACC, New Delhi.
16. The Executive Engineer(Civil) & (Electrical), PWD, RACC, New Delhi.
17. The Lockup In-charge, RACC, New Delhi.
18. The In-charge, Court Security, RACC, New Delhi.
19. The Police Chowki In-charge, RACC, New Delhi.

  
Principal District & Sessions Judge  
-cum-Special Judge (PC Act) (CBI),  
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